

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 178 of 2021

IN THE MATTER OF:

M/s AKJ Fincap Ltd.

...Appellant

Versus

Bank of India

...Respondent

WITH

Company Appeal (AT) (Insolvency) No. 179 of 2021

IN THE MATTER OF:

M/s AKJ Fincap Ltd.

...Appellant

Versus

Bank of India

...Respondent

Present: -

For Appellant: Mr. Abhinav Hansaria, Advocate.

For Respondent: Mr. Nipun Dave and Mr. Aditya Kumar, Advocate.

O R D E R
(Virtual Mode)

08.04.2021 Reply Affidavit has been filed on behalf of the Respondent which is taken on record.

Learned Counsel for the Appellant submits that he does not want to file Rejoinder.

Heard Learned Counsels for the Appellant and Respondent in both the Appeals.

Order reserved.

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)